

sultative Committee, is meeting in New Delhi just now.

Labour Welfare Schemes

2813. Shri Chintamani Panigrahi: Will the Minister of Planning be pleased to state;

(a) whether Central Government allocated any amount for the implementation of labour welfare schemes in different States during the Second Plan period;

(b) if so, what amount was allotted;

(c) how much of this amount has been spent by now; and

(d) the States which received financial assistance from Central Government in this respect?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) Yes,

(b) Rs. 24.83 crores.

(c) Rs. 11.89 crores.

(d) All States.

Rajnandgaon Cotton Mills

2814. { Shri R. C. Vyas:
Shri Rameshwar Tantia:
Shri Sarju Pandey:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 8 on the 9th February, 1960 and state:

(a) whether the enquiry has since been completed in Rajnandgaon Cotton Mills;

(b) if so, he findings and the recommendations of the Committee; and

(c) the steps taken to start the Mills?

The Minister of Commerce (Shri Kanungo): (a) Yes, Sir.

(b) The report of the Investigation Committee is a confidential document and as such it would not be in public interest to disclose the findings and recommendations of the Committee.

(c) Based on the recommendation of the Investigation Committee the Government of India issued 'directions' to the mills under Section 16 of the Industries (Development and Regulation) Act, 1951 on the 17th March, 1960 requiring the mills to resume working.

The mills have filed a Writ Petition before the Supreme Court of India against the Order of the Government. The Supreme Court has also granted temporary injunction from the operation of the Order.

सेनिटिक्स फिनिकल्स इंडस्ट्रीज लिमिटेड,
बड़ौदा

२८१५. श्री कानुंगो : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि मनीभाई बी० अमीन एण्ड कम्पनी, मैनेजिंग एजेण्ट्स सैनिटिक्स कैमिकल्स इण्डस्ट्रीज लिमिटेड, बड़ौदा के विरुद्ध आयात के लिये गलत ढंग से लाइसेंस प्राप्त करने और आयात किये गये माल का अनुचित प्रयोग करने की शिकायतें प्राप्त हुई हैं ;

(ख) यदि हां, तो ये शिकायतें कब प्राप्त हुईं और क्या उनको जांच की गई थी ; और

(ग) अब तक की जांच का क्या परिणाम निकला ?

वाणिज्य वंशो (श्री कानुंगो) : (क) से (ग) मामले पर गौर किया जा रहा है । इस समय इससे अधिक जानकारी देना जनहित की दृष्टि से उचित नहीं होगा ।

Indian Doctors for Ceylon

2816. Shri D. C. Sharma: Will the Prime Minister be pleased to state:

(a) whether it is a fact that Ceylonese Health Ministry propose to recruit 60 Indian Doctors;

(b) whether Government of India have been consulted about this proposal; and